

Consolidated list of Financial Creditors in case of Consolidated Corporate Insolvency Resolution Process of 13 Videocon Companies*

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure- 4

S.No.	Name of Creditors	Details of Claim Received (In INR)		Details of claim admitted (In INR)					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party	% voting share in CoC					
1	EXIM Bank	21-Jun-2018	23,654,228,650.80	23,654,228,650.80		23,654,228,650.80	No	3.84%	-	-	-	-	
2	DB TRUSTEES (HONGKONG) LTD	21-Jun-2018	5,388,317,453.55	5,388,317,453.55		-	No	0.88%	-	-	-	-	
3	Morgan Securities & Credits Pvt Ltd	21-Jun-2018	3,258,183,036.00	764,494,010.00		-	No	0.12%	-	-	2,493,689,026.00	-	
4	Barclays Bank PLC	6-Aug-2018	655,489,858.56	655,489,858.56		655,489,858.56	No	0.11%	-	-	-	-	
5	Goldman Sachs International	21-Jun-2018	397,044,500.32	397,044,500.32		397,044,500.32	No	0.06%	-	-	-	-	
6	ABG Shipyard Ltd	3-Sep-2018	261,447,123.00	150,000,000.00		-	No	0.02%	-	-	111,447,123.00	-	
7	Morgan Stanley & Co International PLC	21-Jun-2018	78,391,575.31	78,391,575.31		-	No	0.01%	-	-	-	-	
8	Nomura International PLC	19-Jun-2018	61,418,505.77	61,418,505.77		61,418,505.77	No	0.01%	-	-	-	-	
9	Followel Engineering Limited	19-Jun-2018	61,376,513.00	58,400,000.00		-	No	0.01%	-	-	2,976,513.00	-	
10	Kothari Metals Limited	20-Jun-2018	32,444,261.00	32,444,261.00		-	No	0.01%	-	-	-	-	
11	Subham Capital Private Limited	7-Dec-2020	33,235,068.00	33,235,068.00		-	No	0.01%	-	-	-	-	Refer Note 2
12	Shyam Sel and Power Limited	7-Dec-2020	21,825,314.00	21,825,314.00		-	No	0.004%	-	-	-	-	Refer Note 2
13	Hewlett Packard Financial Services (India) Pvt Ltd.	20-Jun-2018	13,112,513.00	12,900,000.00		-	No	0.002%	-	-	212,513.00	-	
14	Hind Filters Limited	21-Jun-2018	177,534.00	177,534.00		-	No	0.00003%	-	-	-	-	
15	SSG Capital Partners II LP	21-Jun-2018	139,500,000.00	0.00		-	No	0.00%			139,500,000.00	0	Refer note 3
16	SSG Capital Partners III LP	21-Jun-2018	1,018,100,000.00	0.00		-	No	0.00%			1,018,100,000.00		
17	Clearwater Capital Partners Pacific IV	21-Jun-2018	1,499,000,000.00	0.00		-	No	0.00%			1,499,000,000.00		
18	Deutsche Bank AG London	21-Jun-2018	626,100,000.00	0.00		-	No	0.00%			626,100,000.00		
19	Clearwater Capital Partners Singapore III Fund	21-Jun-2018	161,600,000.00	0.00		-	No	0.00%			161,600,000.00		
20	Fixed Income Opportunities Nero LLC	21-Jun-2018	36,300,000.00	0.00		-	No	0.00%			36,300,000.00		
21	BCG Fixed Income Global Opportunities fund	21-Jun-2018	8,400,000.00	0.00		-	No	0.00%			8,400,000.00		
22	Strategic Income Opportunities Fund	21-Jun-2018	52,990,000.00	0.00		-	No	0.00%			52,990,000.00		
23	Madison Pacific Trust Limited	-	5,388,300,000.00	0.00		-	-	0.00%			5,388,300,000.00		
24	BGF Global High Yield Bond Fund	21-Jun-2018	27,900,000.00	0.00		-	No	0.00%			27,900,000.00		
25	Arch Reinsurace Limited	21-Jun-2018	100,400,000.00	0.00		-	No	0.00%			100,400,000.00		
26	R3 Capital Partners Master	21-Jun-2018	83,700,000.00	0.00		-	No	0.00%			83,700,000.00		
27	PNB International	14-Jun-2018	26,746,024.63	0.00		-	No	0.00%			26,746,024.63		
			43,085,727,930.94	31,308,366,731.31			24,768,181,515.46				11,777,361,199.63		

Notes

1 The above calculation is based on the amount of claims admitted as on December 01,2021 . The claim verification is done by Erstwhile RP and will be relying on them.

Pursuant to NCLT order dated Sep 29,2021, Resolution Professional has been directed to verify the claims filed by Shyam Sel and Power Limited of INR 2 crore plus interest as applicable and Subham Capital Private Limited of INR 3 Crore plus interest as applicable. Basis NCLT Mumbai Order, we have admitted the claim of INR 3.32 Crore and INR 2.18 Crore of Subham Capital Private Limited and Shyam Sel and Power Limited respectively on Dec 01,2021

a. DB Trustees (Hong Kong) Ltd, the trustee for Foreign Currency Convertible Bond (FCCB), filed claim in VIL for the entire bond holding for INR 538.83 Crore, which has been fully admitted with voting share. The same claim has been received in parts from 12 FCCB holders according to their share, but as DB Trustees has already filed the whole claim as the trustee of these holders, hence the individual claims have been rejected by the erstwhile RP.
b. Security trustee of FCCB "Madison Pacific Trust Ltd" filed claim in VTL, because VTL stood as corporate guarantor in favour of Madison in respect of FCCB issued by VIL. However, the same claim has been already filed by DB Trustees (Hong Kong) Ltd, the trustee for Foreign Currency Convertible Bond (FCCB), in VIL for the same amount INR 538.83 Crore, which has been fully admitted with voting share in VIL. Hence the claim of "Madison Pacific Trust Ltd" has been rejected by the previous RP.

* The list of 13 Companies under consolidated CIR process is given as under :-

1. Videocon Industries Limited.
2. Videocon Telecommunications Limited.
3. Evans Fraser and Company (India) Limited.
4. Millennium Appliances India Limited.
5. AppliComp (India) Limited.
6. Electroworld Digital Solutions Limited.
7. Techno Kart India Limited.
8. Century Appliances Limited.
9. Techno Electronics Limited.
10. Value Industries Limited.
11. PE Electronics Limited.
12. CE India Limited.
13. Sky Appliances Limited